

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 119 of 2025
In
Original Application No. 251 of 2025**

IN THE MATTER OF:

Sandeep ChoudharyPETITIONER

VERSUS

State of NCT of Delhi & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 14.10.2025)

Sandeep ChoudharyPETITIONER

VERSUS

- 1. State (Government of NCT of Delhi)**
Through Secretary Home
Email: ss.home2@delhi.gov.in Respondent No.1
- 2. Delhi Pollution Control Committee**
4th & 5th Floor, ISBT Building,
Kashmere gate, Delhi-110006
Email: chdpcc@nic.in Respondent No.2
- 3. Municipal Corporation of Delhi**
Through Concerned Officer/ Commissioner,
Head Office MCD, Civic Centre, Minto Road, Delhi-110002
Email: mcdithelpdesk@mcd.nic.in Respondent No.3